

**GOVERNMENT OF INDIA
MINISTRY OF COAL
LOK SABHA
UNSTARRED QUESTION NO.1277
TO BE ANSWERED ON 9.2.2017**

Agreement for Swapping of Coal

1277. SHRIMATI JAYSHREEBEN PATEL :

Will the Minister of COAL be pleased to state:

(a) whether the Government is aware about the agreement of swapping of coal with Gujarat Government/Gujarat State Electricity Corporation Ltd. (GSECL) with National Thermal Power Corporation Limited to reduce the burden of transportation cost of fuel;

(b) if so, whether the Government/Western Coalfields Limited (WCL) would supply the coal to GSECL at notified rates only and not on cost plus, as the same shall not be viable to GSECL cost will increase;

(c) if so, the time-frame to allocate more coal from WCL to GSECL to cater to its requirement at notified rates only;

(d) whether transfer/swapping will be based on heating value terms; and

(e) if so, whether the WCL will allow the third party to do the sampling and analysis at loading, if so, the details thereof?

A N S W E R

MINISTER OF STATE (I/C) IN THE MINISTRY OF COAL, POWER, NEW AND RENEWABLE ENERGY AND MINES

(SHRI PIYUSH GOYAL)

(a) to (e): The Inter-Ministerial Task Force has recommended shifting of coal linkage of Gujarat State Electricity Corporation Ltd (GSECL) of about 1.2 Million Tonne from South Eastern Coalfields Limited (SECL) to Western Coalfields Limited (WCL), leading to annual savings in transportation cost of about Rs. 100 crore to GSECL. Apart from this, swapping of 1.3 MT coal linkage between GSECL and Sipat TPP of National Thermal Power Corporation (NTPC) has also been implemented with annual potential savings of Rs. 458 crore to GSECL. Presently, coal is supplied to GSECL against swapped quantities at the notified price of WCL. The terms and conditions of rationalization of coal linkage like swapping at mine and port etc. are mutually agreed between NTPC and GSECL. The provision of Third party sampling and analysis at the loading end is available and the Central Institute of Mining and Fuel Research (CIMFR) is the third party for sampling and analysis. The sampling

process includes the number of samples, timelimit for analysis of samples and Referee sample analysis. Both the coal company and the coal consumer power utility equally share the cost of sampling and analysis at the loading end. The Referee sample analysis is done at a government laboratory.

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